

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:2551
ANSWERED ON:29.03.2012
FLOOD MONITORING PANEL
De Dr. Ratna

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Flood Monitoring Panel of the Government has met only four times in the last five years;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government was found lagging in carrying out the flood management programme when the floods hit certain States;and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

- (a) Information on any such Flood Monitoring Panel of the Government is not available in the Ministry of Water Resources.
- (b) Does not arise.
- (c) & (d) No, sir. The subject of flood management falls within the purview of States. The schemes for flood control are formulated, investigated and implemented by the concerned State Governments as per priority within the State. The role of Union Government is technical, advisory, catalytic and promotional in nature. However, in order to address flood problems in critical areas, the Government of India also provides central assistance to the States.

During XI Plan, the Government of India is providing central assistance to the State Governments under Flood Management Programme for taking up works related to river management, flood control, anti-erosion, drainage development, flood proofing, restoration of damaged flood management works and anti-sea-erosion. A total of 418 flood management works of critical nature from 24 States with a total cost of Rs.7708.79 crore (with central assistance of Rs.6101.54 crore) have been included under the Programme and central assistance of Rs 3166.78 crore has been released to states as on 15.03.2012.